

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB - 2753/ND/2019

IN THE MATTER OF:

M/s K.K. Infonet System
Vs
M/s. Cloudrie Technologies Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

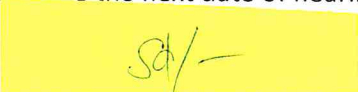
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

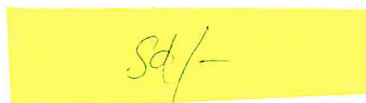
PRESENT:

For the Applicant : Adv. Ruchi Mahajan
For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and filed the affidavit of service with the registry. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List on 27.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG